

**Annexure - 8**

**Name of the corporate debtor: VIJAY ENGIFAB INDIA PRIVATE LIMITED; Date of commencement of CIRP: 28/03/2023; List of creditors as on: 15/04/2023**

**List of operational creditors (other than Workmen and Employees and Government Dues)**

Sl. No.	Name of Credit-or	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by gaurantee	Whether related party?	% of voting share in CoC					
1	Shyam Udyog Prop. Amit Mittal	11-04-2023	54,28,921	49,28,921	Material supply	NIL	Nil	No				5,00,000.00		Rs. 500000/- paid towards public announcement and claim verification consequent to the order of Hon'ble NCLT Mumbai and therefore the same will form part of CIRP cost. The claim have been accepted subject to following : The suspended board of directors are not cooperating and have not shared/given access to the books of accounts of the Corporate Debtor. Accordingly, if there is any change in the claim amount after verification from books of accounts, the same shall be intimated to you.
	<b>TOTAL</b>		<b>54,28,921</b>	<b>49,28,921</b>						-	-	<b>5,00,000</b>	-	